

RAJASTHAN HIGH COURT LEGAL SERVICE COMMITTEE, JAIPUR
NATIONAL LOK ADALAT
(DATE 09-12-2017)
(PLACE : RAJ HIGH COURT CAMPUS)

SUPPLEMENTARY CAUSE LIST

BENCH NO - 2

HON'BLE MR. JUSTICE VIJAY KUMAR VYAS
SH. R.K.MATHUR

COURT NO. 3

S.No.	Case Detail	Title of Case	Advocate Detail
1	CMA /2660 /2010	TARA CHAND MAHAWAR AND OTHERS AMIT SINGH AND OTHERS	ASHOK SINGH SHEKHAWAT-P RIZWAN AHMED-R
2	CMA /1194 /2011	SMT KRISHNA AND OTHERS HARVEER CHOUDHARY	HANISH KHAN-P VIRENDRA SINGH YADAV-R
3	CMA /1120 /2012	VISHALLI RAM AND OTHERS JEEVAN SINGH AND ANOTHER	VINAY MATHUR-P JITENDRA SINGH-R HARI KRISHAN SHARMA-R
4	CMA /1499 /2012	SHYAM VASHISTHA AND ANOTHER RAJEEV KUMAR AND OTHERS	JAI PRAKASH GUPTA-P VIRENDRA AGARWAL-R
5	CMA /4184 /2012	GANESH SINGH AND OTHERS DEDA RAM AND OTHERS	SUNIL JAIN-P SANDEEP PATHAK-R
6	CMA /3481 /2013	SMT PUSHPA AND ORS MANVEER SINGH AND ORS	JAI PRAKASH GUPTA-P VIRENDRA AGARWAL-R
7	CMA /466 /2015	SMT VIMLA DEVI AND OTHERS KANA RAM AND OTHERS	PRAVEEN JAIN-P VIRENDRA AGRAWAL-R
8	CMA /2813 /2015	SMT BANU AND OTHERS TANVEER HUSSAIN AND OTHERS	JAI PRAKASH GUPTA-P VIRENDRA AGRAWAL-R
9	CMA /2965 /2015	ANACHI DEVI AND ORS OM PRAKASH AND ANR	VIKAS KABRA-P
10	CMA /3554 /2016	FUTURE GENERALI INDIA INSURANCE CO SMT SUSHILA AND OTHERS	VIRENDRA AGRAWAL-P

11	CMA	/3582	/2016	SMT SUHSILA AND OTHERS FUTURE GENERAL INDIA INSU CO LTD AN	GAURAV GUPTA/PAWAN SAINI-P VIRENDRA AGRAWAL-R
12	CMA	/2632	/2017	SHRI RAMSWAROOP AND ORS DEVRAJ DAROGA AND ORS	MANISH SHARMAPRADEEP-P SUDHARSHAN LADDHA-R
13	CMA	/3393	/2017	SMT KALI DEVI ALIAS KESHAR DEVI AN RAJKUMAR AND ORS	RAM SINGH RATHORE-P
14	CMA	/4796	/2017	SMT SUNITA AND ORS ASHOK AND ORS	YUNUS KHAN-P
15	CMA	/4891	/2017	UNITED INDIA INSURANCE CO LTD SMT GORRA DEVI AND ORS	RAAJ PAL CHAUDHARY-P RAHUL AGARWAL-R
16	CMA	/5346	/2017	SMT SEEMA AND ORS MUKESH KUMAR AND ORS	SANDEEP MATHUR-P
17	CMA	/5408	/2017	MAHESH CHAND SHARMA AND ANR RAMSAHAI MEENA AND ORS	POONAM CHAND SHARMA-P



Rajasthan High Court Legal Services Committee, Jaipur

NATIONAL LOK ADALAT

(Date: 09-12-2017)

Time : 10.00 A.M to 5.00 P.M.)

(Place: Raj. High Court Campus)

SUPPLEMENTARY CAUSE LIST

BENCH NO - 2

HON'BLE MR. JUSTICE VIJAY KUMAR VYAS

SH. R.K.MATHUR

COURT NO. 3

Pre-litigation

S.No	Case No.	Name of Petitioner	Name of Respondent
1	Pre-Litigation Case No. 414/17	Suresh Chand S/o Natthilal	State of Raj. Ors
2	Pre-Litigation Case No. 649/17	Vasu Dev S/o Sh. Laxman Dev	State of Raj. Ors
3	Pre-Litigation Case No. 650/17	Vasu Dev S/o Sh. Laxman Dev	State of Raj. Ors
4	Pre-Litigation Case No. 651/17	Vasu Dev S/o Sh. Laxman Dev	State of Raj. Ors
5	Pre-Litigation Case No. 708/17	Shyam Lal Gupta	CONFED

Asst. Secy
8/12/17